

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S N	Name & Emp. Code of the Official	From	To
1.	Lakshay EC: 82133402	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dharmesh Sharma, the then, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the establishment of the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
2.	Rakesh Kumar Yadav EC: 37232242 / 91035	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
3.	Sourabh Bhardwaj EC: 67427371 / 92235	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: East KKD
4.	Mayank EC: 35855953 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC
5.	Akshay EC: 82248622 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC
6.	Siddharth Solanki EC: 90617882 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Ompal Shokeen, Ld. MM (NI Act-04) Distt: West THC
7.	Lovely EC: 23508296/10961	Desg: Peon Role: Orderly Posting: In the Court of Dr. Ompal Shokeen, Ld. MM (NI Act-04) Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.


(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

1141

No. 39819-854/ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 22 MAY 2023

Copy forwarded for information and necessary action to :-

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
3. The Ld. Officers/Officer-In-Charges concerned.
4. The DDO, Accounts Branch, Central, THC, Delhi for further necessary action, as per rules.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officials concerned for immediate compliance.
8. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI